

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
LOK SABHA
UNSTARRED QUESTION NO. 1701
TO BE ANSWERED ON 26.07.2017**

AUTONOMOUS BODIES UNDER MINISTRY

1701. ADV. NARENDRA KESHAV SAWAIKAR

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has decided to merge some bodies/institutions under the administrative control of the Ministry and if so, the details thereof together with the objections;
- (b) whether the Government has taken adequate safeguards so that the functioning of these institutes are not adversely affected and if so, the details thereof; and
- (c) whether merger decision has been taken to curtail financial expenditure and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING
{COL RAJYAVARDHAN RATHORE (RETD.)}**

(a) to (c): No such decision has been taken by the Ministry of Information & Broadcasting.
